

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.S.P. No. 69/(MAH)/2017

CORAM:

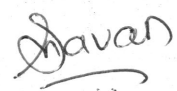
Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 15.02.2017

NAME OF THE PARTIES: M/s. Mahasen Developers & Farms Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Sunila Chavan i/b. Shruti Kelji	Adv. for Petitioner	

Common Order

TCSP No.69/230-232/NCLT/MB/MAH/2017

TCSP No.70/230-232/NCLT/MB/MAH/2017

TCSP No.71/230-232/NCLT/MB/MAH/2017

TCSP No.72/230-232/NCLT/MB/MAH/2017

TCSP No.73/230-232/NCLT/MB/MAH/2017

TCSP No.74/230-232/NCLT/MB/MAH/2017

Company Petitions are allowed and disposed of. Vide separate order.

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-
V. NALLASENAPATHY
Member (Technical)